GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 4640

TO BE ANSWERED ON 21/08/2025

INFRASTRUCTURE DEVELOPMENT AND ROLE OF MPCs UNDER PM-JANMAN

4640: SHRI DINESHBHAI MAKWANA:

SHRI CAPTAIN BRIJESH CHOWTA:

SHRI VIJAY BAGHEL:

SHRI PP CHAUDHARY:

SMT. KAMLESH JANGDE:

SMT. SMITA UDAY WAGH:

SHRI BIDYUT BARAN MAHATO:

SMT. MAHIMA KUMARI MEWAR:

DR. HEMANT VISHNU SAVARA:

SHRI DILIP SAIKIA:

SHRI LUMBARAM CHOUDHARY:

SMT. HIMADRI SINGH:

DR. RAJESH MISHRA:

SHRI BHOJRAJ NAG:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the progress made under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) since its launch, particularly in infrastructure development such as roads, housing, education and health facilities in tribal regions of the country, State-wise including Chhattisgarh, Madhya Pradesh, Rajasthan and Maharashtra, particularly in Shahdol, Pindwara and Palghar regions;
- (b) the number of road and telecom connectivity projects sanctioned and completed under PM-JANMAN in remote tribal habitations, State-wise, particularly in Shahdol district of Madhya Pradesh, Kanker, Kondagaon, Balod and Dhamtari districts of Chhattisgarh, Dakshina Kannada district of Karnataka, Pindwara region of Rajasthan and Jalgaon and Palghar districts Maharashtra;
- (c) the role and impact of Multi-Purpose Centres (MPCs) established under PM-JANMAN in delivering integrated services such as skill development, education and welfare support to tribal populations and Particularly Vulnerable Tribal Groups (PVTGs) and the manner in which these centres are benefiting tribal communities on the ground;
- (d) the number of MPCs sanctioned for Dakshina Kannada district during the financial year 2024-25 under the PM-JANMAN scheme along with their location-wise details and current implementation status;
- (e) the details of the total funds sanctioned, allocated and utilised under PM-JANMAN and for these MPCs, State-wise including district-wise in Chhattisgarh, Karnataka, Rajasthan and Maharashtra and the components covered under each sanctioned centre in 2024-25; and
- (f) the specific measures being taken to accelerate implementation in Particularly Vulnerable Tribal Groups (PVTGs) and aspirational districts within Maharashtra?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) & (b) On 15th November 2023, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The details of progress of projects under the Pradhan Mantri Janjati Adivasi Nyaya Maha

Abhiyan (PM JANMAN), State-wise including Chhattisgarh, Rajasthan and Shahdol and Palghar regions Madhya Pradesh, and Maharashtra particularly in are given at **Annexure I**.

The number of road and telecom connectivity projects sanctioned and completed under PM JANMAN in Shahdol district of Madhya Pradesh, Kanker, Kondagaon, Balod and Dhamtari districts of Chhattisgarh, Dakshina Kannada district of Karnataka, and Jalgaon and Palghar districts Maharashtra are given in **Annexure II**.

- (c) Keeping in view the need of PVTGs, the abhiyan has provision of construction of Multipurpose Centres (MPCs) which are aimed at providing multiple services such as anganwadi, health, skilling etc. to PVTGs for their overall socio-economic development.
- (d) No MPCs were approved in Dakshina Kannada district during the financial year 2024–25 under the PM-JANMAN as all the 74 MPCs including 4 in Dakshina Kannada district in State of Karnataka were approved during financial year 2023-24. These are approved in 4 blocks namely Bantwal, Mangaluru, Belthangady and Sullia and State Government is implementing the project with 100% grant from the Government of India.
- (e) & (f) The objectives of PM JANMAN are being met through 11 interventions implemented by 9-line Ministries. Each Ministry under abhiyan is responsible for implementing the intervention assigned to it. Ministry of Tribal Affairs is implementing the MPC and PVTG VDVK component of scheme and the details of financial progress for FY 2024-25, State-wise including Chhattisgarh, Karnataka, Rajasthan and Maharashtra for interventions of Ministry of Tribal Affairs under the abhiyan are given in **Annexure III**.

In view of the implementation of the PM JANMAN, the Ministry of Tribal Affairs through the State Governments/ UT Administration/departments including Maharashtra has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations under PM JANMAN.

Further, in coordination with State Governments including Maharashtra, IEC camps have been organized which were aimed at awareness generation and facilitating in preparation of basic documents like Aadhar Card, Caste certificate, Jan Dhan bank account which are required for availing benefits under different schemes including Ayushman Card, PM Awas, MNREGA etc.

Annex referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 4640 for answer on 21.08.2025 raised by SHRI DINESHBHAI MAKWANA, SHRI CAPTAIN BRIJESH CHOWTA, SHRI VIJAY BAGHEL, SHRI PP CHAUDHARY, SMT. KAMLESH JANGDE, SMT. SMITA UDAY WAGH, SHRI BIDYUT BARAN MAHATO, SMT. MAHIMA KUMARI MEWAR, DR. HEMANT VISHNU SAVARA, SHRI DILIP SAIKIA, SHRI LUMBARAM CHOUDHARY, SMT. HIMADRI SINGH, DR. RAJESH MISHRA and SHRI BHOJRAJ NAG regarding "INFRASTRUCTURE DEVELOPMENT AND ROLE OF MPCs UNDER PM-JANMAN"

Details of progress of projects approved and being implemented under PM JANMAN (as on 30.06.2025)

	duns of progress	MoRD (PMAY-G)		MoRD (PMGSY)		MoJS (JJM)		MoHF W (NRHM	MoWCD		MoE (SSA)	
	S. Name of State	Houses Sanction ed	Complet ed	Roads sancti on (in KM)	Complet ed (in KM)	Sanctio ned Villages	Saturat ed Village s	MIMIUS		AWCs Operatio nal	Sanction ed (No.)	Wor k start ed (No.)
1	ANDHRA PRADESH	43644	1738	612.71 8	1	1936	393	141	192	139	87	4
2	BIHAR	985	0	0	0	33	32	0	59	49	15	0
3	CHHATTISG ARH	33113	9138	2449.1 1	441	1420	372	58	191	162	40	11
4	GUJARAT	12489	3872	1.55	2	572	572	17	67	67	13	3
5	JHARKHAND	36330	3290	914.14	13	2391	478	55	495	330	35	8
6	KARNATAK A	1100	45	63.756	0	439	193	5	23	22	5	1
7	KERALA	724	10	0	0	96	1	24	7	7	4	1
8	MADHYA PRADESH	183861	73458	1835	176	4802	1519	74	704	628	106	22
	MAHARASH TRA	52000	7827	50.14	0	2764	1510	84	178	178	25	4
10	MANIPUR	2145	0	0	0	27	2	0	75	25	6	2
11	ODISHA	41341	13426	211.14	4	1110	561	50	89	89	76	6
12	RAJASTHAN	22080	6041	98.69	0	337	36	6	51	51	21	4
13	TAMIL NADU	12816	2972	0	0	1370	1237	105	55	55	8	7
14	TELANGAN A	0	0	66.96	0	300	300	29	85	76	14	9
15	TRIPURA	17252	12710	203.11	0	251	28	6	221	141	32	14
	UTTAR PRADESH	145	112	0	0	7	4	2	1	1	2	0
	UTTARAKH AND	2134	1473	0	0	115	85	24	7	7	3	3
18	WEST BENGAL	0	0	0	0	413	81	14	0	0	0	0
19	ANDAMAN & NICOBAR	0	0	0	0	2	2	0	0	0	0	0
GF	RAND TOTAL	462159	136112	6506.3 14	637	18385	7406	694	2500	2027	492	99

^{*}As per information from concerned Ministries.

		MoP (RDSS)		MNRE		MoC (DoT-USOF)		МоТА			
S. No	Name of State	HHs Sanction ed	HHs Electrifi ed	HHs Sanction ed	HHs Electrifi ed	Habitati on planned for coverage	Habitati on covered	MPCs sanction ed	MPC s wher e Work starte d	VDVKs sanction ed	Busine ss Started
1	ANDHRA PRADESH	25054	24924	1675	175	1629	1153	125	125	73	70
2	BIHAR	51	0	0	0	0	0	7	0	0	0
3	CHHATTISGA RH	7077	7124	1578	729	190	81	75	33	16	16
4	GUJARAT	6626	6626	0	0	48	28	39	35	21	21
5	JHARKHAND	12444	3791	2342	1154	519	451	113	46	35	31
6	KARNATAKA	1615	1546	179	179	36	27	74	51	33	1
7	KERALA	345	313	98	0	52	30	15	9	7	5
8	MADHYA PRADESH	29290	22772	2060	0	206	88	125	124	83	49
9	MAHARASHT RA	9216	9216	0	0	418	280	121	121	40	40
10	MANIPUR	0	0	0	0	0	0	11	0	2	0
11	ODISHA	3358	2017	0	0	459	167	74	60	43	41
12	RAJASTHAN	17633	15984	0	0	4	3	18	18	51	18
13	TAMIL NADU	10673	6102	0	0	164	106	60	57	37	5
14	TELANGANA	3884	3884	326	126	99	41	73	63	25	0
15	TRIPURA	11692	11692	1703	0	57	54	50	47	30	27
16	UTTAR PRADESH	195	195	0	0	5	2	5	4	5	3
17	UTTARAKHA ND	669	669	0	0	1	1	15	9	9	5
18	WEST BENGAL	3372	3372	0	0	6	3	0	0	5	0
	ANDAMAN & NICOBAR	0	0	0	0	1	1	0	0	1	0
	RAND TOTAL	143194	120227	9961	2363	3894	2516	1000	802	516	332

^{*}As per information from concerned Ministries.

* Pindwara, Rajasthan has not been identified to be having PVTG population by State Government.

Annex referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 4640 for answer on 21.08.2025 raised by SHRI DINESHBHAI MAKWANA, SHRI CAPTAIN BRIJESH CHOWTA, SHRI VIJAY BAGHEL, SHRI PP CHAUDHARY, SMT. KAMLESH JANGDE, SMT. SMITA UDAY WAGH, SHRI BIDYUT BARAN MAHATO, SMT. MAHIMA KUMARI MEWAR, DR. HEMANT VISHNU SAVARA, SHRI DILIP SAIKIA, SHRI LUMBARAM CHOUDHARY, SMT. HIMADRI SINGH, DR. RAJESH MISHRA and SHRI BHOJRAJ NAG regarding "INFRASTRUCTURE DEVELOPMENT AND ROLE OF MPCs UNDER PM-JANMAN"

The details of progress under PM JANMAN (as on 30.06.2025) in Shahdol district of Madhya Pradesh, Kanker, Kondagaon, Balod and Dhamtari districts of Chhattisgarh, Dakshina Kannada district of Karnataka, and Jalgaon and Palghar districts Maharashtra

District, State	M/o Rural Development	M/o Communications (Installation of mobile		
	(Roads)	towers)		
Shahdol, Madhya	84.780 Km Sanctioned	22 habitations planned for coverage		
Pradesh	(17 Km completed)	(7 habitations covered)		
Kanker, Chhattisgarh	4.83 Km Sanctioned	00 habitations planned for coverage		
_	(00 Km completed)	(00 habitations covered)		
Kondagaon,	00 Km Sanctioned	00 habitations planned for coverage		
Chhattisgarh	(00 Km completed)	(00 habitations covered)		
Dhamtari, Chhattisgarh	84.53 Km Sanctioned	00 habitations planned for coverage		
	(12 Km completed)	(00 habitations covered)		
Dakshina Kannada	5.750 Km Sanctioned	05 habitations planned for coverage		
	(00 Km completed)	(02 habitations covered)		
Palghar, Maharashtra	00 Km Sanctioned	21 habitations planned for coverage		
	(00 Km completed)	(13 habitations covered)		

^{*}As per information from concerned Ministries.

^{*} Balod, Chhattisgarh and Jalgaon, Maharashtra have not been identified to be having PVTG population by State Government.

Annex referred to in reply to part (e) to (f) of Lok Sabha Unstarred Question No. 4640 for answer on 21.08.2025 raised by SHRI DINESHBHAI MAKWANA, SHRI CAPTAIN BRIJESH CHOWTA, SHRI VIJAY BAGHEL, SHRI PP CHAUDHARY, SMT. KAMLESH JANGDE, SMT. SMITA UDAY WAGH, SHRI BIDYUT BARAN MAHATO, SMT. MAHIMA KUMARI MEWAR, DR. HEMANT VISHNU SAVARA, SHRI DILIP SAIKIA, SHRI LUMBARAM CHOUDHARY, SMT. HIMADRI SINGH, DR. RAJESH MISHRA and SHRI BHOJRAJ NAG regarding "INFRASTRUCTURE DEVELOPMENT AND ROLE OF MPCs UNDER PM-JANMAN"

Details sanction/releases of funds under PM-JANMAN for Ministry of Tribal Affairs' interventions*

(a) MPCs (in Rs. Cr)

S.N.	State	Funds released during 2024-25	SNA Balance
1	ANDHRA PRADESH	5.00	27.54
2	CHHATTISGARH	0.00	5.28
3	GUJARAT	4.37	2.99
4	JHARKHAND	1.50	10.87
5	KARNATAKA	10.26	5.61
6	KERALA	0.00	1.10
7	MADHYA PRADESH	0.00	7.99
8	MAHARASHTRA	5.00	19.45
9	ODISHA	23.92	11.76
10	RAJASTHAN	3.44	1.67
11	TAMIL NADU	20.67	5.43
12	TELANGANA	13.24	2.81
13	TRIPURA	7.50	1.55
14	UTTAR PRADESH	0.00	0.84
15	UTTARAKHAND	4.78	1.81
16	MANIPUR	0.00	0.00
17	BIHAR	0.00	0.00
	Total	99.68	106.71

^{*}SNA balance includes funds released during 2023-24 and 2025-25 also.

^{*}As per GFR, UCs for CCA Grants released during 2024-25 are not due.

(b) VDVKs (in Rs. Lakhs)

Sl. No.	State	Sanctioned FY 2024-25**	Released FY 2024-25**
1	Andaman and Nicobar	0	0
2	Andhra Pradesh	0	0
3	Chhattisgarh	0	0
4	Gujarat	0	0
5	Jharkhand	0	0
6	Karnataka	2.6	0
7	Kerala	5.2	0
8	Madhya Pradesh	0	0
9	Manipur	30	15
10	Maharashtra	0	0
11	Odisha	0	0
12	Rajasthan	9.15	0
13	Tamil Nadu	0	0
14	Telangana	0	0
15	Tripura	0	0
16	Uttar Pradesh	0	0
17	Uttarakhand	16	0
18	West Bengal	0	0
#	Grand Total	62.95	15

^{*}The records of the funds sanctioned/utilised for interventions to be carried out by other Ministries/Departments is maintained by concerned Ministries / Departments. Further, release of funds to district is the responsibility of State Government. Fund release against sanctioned amount is subject to meeting the compliance of the Department of Expenditure.

^{**}UCs are yet to be received.